

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Criminal Appeal (S.J.) No. 993 of 2006**

....

Uttam Pandit	Versus	.... Appellant
The State of Jharkhand		.... Respondent

....

**CORAM:        HON'BLE MR. JUSTICE RAJESH KUMAR**

For the Appellant                    : Mr. Pankaj Verma, Adv.  
For the Respondent                    : Ms. Nehala Sharmin, Adv.

....

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

08/26.03.2021                    As prayed for by the learned counsel for the appellant, put up this case on  
23.04.2021.

**(Rajesh Kumar, J.)**

*Shahid/*